

action may please be taken in this regard so that tax evasion could be checked and the economic crisis facing the country could be blown off.

SHRI S.M. LALJAN BASHA (Guntur): Mr. Speaker, Sir, I want to raise a very important issue in the House. I come from Guntur district. Sir a Jute Mill of the JCI in Guntur district has been completely closed down putting the 3500 of its employees in a very miserable condition. So, it is my request to the Government that positive steps for redressing the grievances of those employees may please be taken early.

SHRI NARAIN SINGH CHAUDHRI (Hissar): Mr. Speaker, Sir, the anguish spread among the farmers due to the announcement of withdrawal of subsidy from fertilisers was subsidised to some extent after it was announced that fertiliser would be supplied to the small and marginal farmers at the old rates. But the co-operative societies or mini Banks functioning under the Haryana Government fulfil only 25 per cent of total requirement of fertiliser to them. So, ultimately they purchase it from the private dealers. Sir, through you, I would like to tell both the hon. Ministers of Agriculture and Finance that the small farmers do not get fertilisers anywhere at the old rates. They too purchase at Rs. 150 to 155 per bag. Now the sowing season is at hand and due to non-availability of fertiliser they will face difficulties. It will ultimately adversely affect crop-production. So, it is my request to the Government to pay adequate attention to it and make available fertilisers at required quantities at reasonable rates to the people.

I would like to make yet another submission about the Haryana Express. Recently, a report about cancelling this important train has appeared in the newspapers towards which the hon. Minister's attention was drawn. He has assured that it would not be canceled. But he has not yet refuted the above news.

MR. SPEAKER: Please take your seat. A lot of discussion has taken place on this subject.

SHRI HARADHAN ROY (Asansol): Mr. Speaker, Sir, I would like to draw the attention of this House towards a very important matter. The unemployment problem in the country is very serious. Half of the country's population is living below the poverty line. Despite all this, there is a ban on the recruitment in Government services. This ban must be lifted immediately. Earlier, it was imposed for six months only but now it has become a practice to extend its period time and again through different orders. I would, therefore, like to request that ban on recruitment may please be lifted and recruitment started so as to provide some relief to people reeling under the problem of unemployment. At the same time the backlog of vacancies may also please be filled. *(Interruptions)*

[English]

SHRI MORESHWAR SAVE: You have not given me a chance to speak for the last 80 minutes.

MR. SPEAKER: I am not speaking in the House. Members are speaking in the House.

(Interruptions)

MR. SPEAKER: You should know how to behave in the House. You can go out if you like.

12.27 hrs.

(At this stage, Shri Moreshwar Save left the House)

[Translation]

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Mr. Speaker, Sir, through you, I would like to draw the Government's attention towards the atrocities that were committed in Ambala Cantt. On September 4, 1991, the Army-Jawans led by Colonel Mindal and Lt. Col. Inder Singh bulldozed 17 houses at Ambala Cantt. I would like to know whether the Bull-dogzer Government has